

Read : 1) Para 701 of Chapter XXXVI of Civil Manual.
2) Hon'ble High Court Circular No. General (Adm.)/Judl./2007, dated 11/6/2007.
3) Hon'ble High Court Letter No. INSP-I/32/2021, dated 12/04/2021 in respect of declaring holiday to the Subordinate Courts in the State of Maharashtra on account of Spread of Corona Virus.

NOTIFICATION

In compliance with the directions contained in Hon'ble High Court letter under reference no.3 and in exercise of the powers conferred vide Para 701 of Chapter XXXVI of the Civil Manual and in view of Hon'ble High Court Circular referred above, the undersigned hereby declare Local Holidays on 15th & 16th April, 2021 (Including Office of the DLSA, Latur), for Judicial District Latur, as a result the Courts and their Offices in Latur Judicial District shall remain closed on 15th April, 2021 & 16th April, 2021.

Further, the undersigned hereby declare Working Days on 7th August, 2021 & 21st August, 2021 falling on First Saturday & Third Saturday respectively, for Judicial District, Latur in lieu of the holidays declared on 15th & 16th April, 2021.


The Judicial officers working in Judicial District Latur shall attend the urgent matters, remand work, etc. on 15th & 16th April, 2021 as per usual arrangement made for holidays, for the month of April, 2021. The concerned Presiding Officers shall have to make arrangement of remand work.

All the Judicial officers may post the matters fixed on 15th & 16th April, 2021 either on next working day or on appropriate dates, after considering the nature and urgency in the matters and daily board be updated in CIS accordingly.

All the Judicial officers in Latur Judicial District to bring this office circular to the notice of all the staff members working under their control and the Bar association of their respective stations.

The D.S.A./Jt.D.S.A./Senior System officer of the computer section, District Court Latur, to upload this circular on the official website of District Court, Latur.

DISTRICT COURT, LATUR


(R.S.Tiwari)
Principal District Judge,
LATUR

Copy submitted with due respect to :-

- 1) The Hon'ble Registrar General, High Court, **Bombay-32.**
- 2) The Hon'ble Registrar (Inspection), High Court, (Appellate Side), **Bombay.**

Copy forwarded for information & necessary action to

- 1) The District Judge-1, Latur/Udgir/Nilanga/Ahmedpur.
- 2) The District Judge-2, Latur /Udgir
- 3) The District Judge-3/4/5/6/7, Latur.
- 4) The Extra Joint District Judge, Latur.
- 5) The Ad-hoc District Judge-1, Latur/Udgir.
- 6) The Civil Judge, S.D., Latur/Udgir/Nilanga/Ahmedpur.
- 7) The Joint Civil Judge S.D., Latur/Udgir/Nilanga.
- 8) The 2nd /3rd /4th Joint Civil Judge, S.D., Latur.
- 9) The Secretary, District Legal Services Authority, Latur.
- 10) The Chief Judicial Magistrate, Latur,
- 11) The Civil Judge J.D. Ausa/Chakur/Renapur/Deoni.
- 12) The Joint Civil Judge, J.D., Latur/Ausa/Ahmedpur/
Nilanga/ Udgir/ Chakur/ Renapur.
- 13) The 2nd Joint Civil Judge, J.D., Latur/Nilanga/Udgir/Ahmedpur.
- 14) The 3rd Joint Civil Judge, J.D., Latur/Nilanga/Udgir.
- 15) The 4th /5th /6th Joint Civil Judge, J.D., Latur.
- 16) The Extra Joint Civil Judge, J.D., Latur.
- 17) The Nyayadhikari, Gram-Nyayalaya, Shirur Anantpal/Jalkot.
- 18) The Judge, Family Court, Latur.
- 19) The Member, Industrial Court, Latur.
- 20) The Judge, Labour Court, Latur.
- 21) The Judge, Co-operative Court, Latur.
- 22) The Presiding Officer, School Tribunal, Latur.
- 23) The Joint Charity Commissioner, Latur.
- 24) The District Government Pleader, Latur.
- 25) The Assistant Government Pleader, Ahmedpur/Udgir/Nilanga.
- 26) The Collector, Collector Office, Latur
- 27) The Superintendent of Police, Latur.
- 28) The Assistant Director & Public Prosecutor, Office of A.D.& P.P., Latur.
- 29) The President, District Bar Association, Latur.
- 30) The President, Taluka Bar Association, Ausa/Ahmedpur/Chakur/Nilanga/
Udgir/Renapur/Deoni.
- 31) The District Treasury Officer, Latur.
- 32) The Court Manager, District Court, Latur.
- 33) The Personal Assistant to P.D.J./ The Registrar, District Court, Latur.
- 34) The Jailor, District Prison, Osmanabad/Latur.
- 35) All Branch in District Court, Latur (C&F Br./Record Br./Statement Branch/
Judicial Br./Insp.Br./Computer).


Principal District Judge,
Latur.